

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:06.09.2007

MISUSE OF POWER BY POLICE PERSONNEL IN THE TRAINS

Chavda Shri Harisinh Pratapsinh;Prasad Shri Hari Kewal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that Government Railway Police and State Police personnel take money from passengers for providing them seats in the overcrowded trains;
- (b) if so, the facts thereof;
- (c) whether the Railways have conducted any surprise checks in this regard;
- (d) if so, the details of such incidents noticed during the last three years, zone-wise;
- (e) the number of officials found involved in such acts; and
- (f) the action taken/to be taken against the officials found guilty?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) & (b): Yes, Sir. Only 01 incident of involvement of State Police personnel in taking money from passengers for providing them seats in train on 1-6-2006 was detected.
- (c): Surprise checks and raids are conducted frequently by Railway Protection Force's officers along with Commercial and Vigilance branches to keep check on such activities.
- (d): On 1-6-2006, one Constable of Delhi Police was found involved in taking money from passengers for providing them seats in train No.2554 Vaishali Exp. at New Delhi Railway Station. A case vide Cr.No.202/06 U/S 384 Indian Penal Code was registered at Delhi Railway Police/New Delhi.
- (e): No, Sir. No Railway officials have been found involved in such acts.
- (f): Does not arise.